

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:777  
ANSWERED ON:25.07.2003  
PROPERTIES TAKEN OVER BY IDBI  
GADDAM GANGA REDDY

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Industrial Development Bank of India has taken overpossession of certain properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002; and

(b) if so, the number of properties whose possession has been taken over by the IDBI since the enforcement of above Act?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) & (b): Yes, Sir. Industrial Development Bank of India (IDBI) and Reserve Bank of India (RBI) have reported that IDBI has so far taken over possession of five properties of four assisted companies under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.